

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EAST COAST ENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 22-04-2019; List of Stakeholders as on Date: 10-05-2024; Name of IP: Mr. Devendra Prasad; Process Number: 1; Last 5 digit of registration number: 11271

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		137736578		137736578				NA
3	Secured financial creditors	10	49064404603	10	48980118871		84285732		Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	2	60890617	2	59456036		1434581		Annexure 6
7	Operational creditors (Government Dues)	2	3008217251	2	2132522263		875694988		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	24906818595	10	3907500907		20999317689		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1333853430	1	1333853430				Annexure 9
Total		27	78511921074	25	56551188085		21960732990		